NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

: TCP/216/ (IB)/2017

NAME OF THE PETITIONER(S)
: LEDERTECH GMBH

NAME OF THE RESPONDENT(S)
: PORT IND SHOES ACCESSORIES PVT LTD

UNDER SECTION
: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION
SIGNATURE

REPRESENTATION BY WHOM

S. Aravindah For M/s. Jaams Associats Cowd of Reportet

ORDER

Counsel for petitioner called absent. Counsel for respondent present. The Registry is directed to make a note in relation to the delivery of notice sent to the petitioner for his appearance and submission. Put up on 29.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)

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